



SMT. ANJU S. SHENDE,
PRINCIPAL DISTRICT AND SESSIONS JUDGE,
BEED.

Joined judiciary in October, 2010 as a District Judge and Additional Sessions Judge. Have done M. Sc. in Microbiology in the year 1991 from Nagpur University. Did LL.B. from Raje Dharmarao College of Law, Gadchiroli in the year 2000. Started practicing in District Court from January 2001. Completed degree of M.S.W. (Community studies) in the year 2009. Pursued LL.M. in Constitutional and Administrative Law from Punjabrao Deshmukh Law College, Sant Gadage Baba University, Amravati in the year 2013. Has served as a Special CBI Judge, District Judge and Additional Sessions Judge, as well as Family Court Judge at Amravati. Was posted at Mumbai as City Civil and Sessions Judge, and Additional Chief Judge, Court of Small Causes. Served as a Special Judge in POCSO Court at Mumbai and Wardha. Worked as Member, Industrial Court at Nagpur. Assumed charge of the post of the Principal District and Sessions Judge at Beed w.e.f. 3rd September, 2019.